

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 70 OF 2015

Dated: 1st December, 2015

In the matter of :

State Load Despatch Centre & Anr.

Versus

Gujarat Electricity Regulatory Commission & Anr.

.... Appellant(s)

.... Respondent(s)

ORDER

Bench not assembled today.

Post the matter for hearing on 18th January, 2016.

Court Master